

SHRIMATI ILA PALCHOUDHURY (Krishnagar) : Sir, the dignity of India has been spoiled absolutely outside and inside India because there have been cases in West Bengal yesterday.. (Interruption)

MR. SPEAKER : I thought, you were speaking on that item. Secretary.

15.10 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 14th December, 1970, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

MOTION

"That this House concurs in the recommendation of the Lok Sabha that a Committee of both the Houses to be called the 'Committee on the Welfare of Scheduled Castes and Scheduled Tribes' be constituted for the purposes set out in the motion adopted by the Lok Sabha at its sitting held on the 9th December, 1970, and communicated to this House, and resolves that this House do join in the said Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote and by secret ballot, ten members from among the members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee : -

1. Shri Brahmananda Panda

(1) Shri Rameshwar Rao

(2) Shri S. M. Joshi

(3) Shri Erasmo de Sequeira

2. Shri Sukhdev Prasad
3. Shri B. T. Kemparaj
4. Shri Ganeshi Lal Chaudhary
5. Shri Balram Das
6. Shri Roshan Lal
7. Shri K. P. Subramania Menon
8. Shri Mejhupra Vero
9. Shri Golap Barbora
10. Shri G. A. Appan.

ASSENT TO BILL

SECRETARY : Sir, I also lay on the Table the Taxation Laws (Amendment) Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 11th December, 1970.

SHRIMATI ILA PALCHOUDHURI (Krishnagar) : I want to bring to your notice that outside India a film has been produced about India..(Interruptions)

MR. SPEAKER : Why do you get up at all times on all issues ?

SHRI S. M. BANERJEE (Kanpur) : And at all places, sometimes here and sometimes there.

MR. SPEAKER : All places belong to her.

15.11 hrs.

LEAVE OF ABSENCE FROM THE SITTING OF THE HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Sixteenth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each :

...	9th November to 30th November, 1970 (Twelfth Session).
...	5th August to 1st September, 1970 (Eleventh Session).
...	9th November to 18th December, 1970 (Twelfth Session).

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| (4) Shri J. K. Choudhury | ... | 9th November to 18th December, 1970 (Twelfth Session). |
| (5) Shri Rajaram | | 23rd November to 11th December, 1970 (Twelfth Session). |
| (6) Shri Virendrakumar Shah | | 20th November to 4th December, 1970 (Twelfth Session). |

I take it that the House agrees with the recommendations of the Committee. 15.14 hrs.

HON. MEMBERS : Yes.

MR. SPEAKER : The Members will be informed accordingly.

STATEMENT RE : DELHI POLICE PERSONNEL WHO PARTICIPATED IN APRIL, 1970 AGITATION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : May I lay it on the Table of the House ?

15.12 hrs.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Twenty-fourth and Hundred and Twenty-fifth Reports

MR. SPEAKER : You may lay it on the Table of the House. (*Interruptions*)

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, मैं लोक लेखा समिति के निम्नलिखित प्रतिवेदन प्रस्तुत करता हूँ :—

श्री रवि राय (पुरी) : सरकार ने क्या फैसला किया है वह मालूम नहीं है। यह पढ़ा जाये। यह बहुत महत्वपूर्ण चीज है।

(1) अर्सेनिक उद्भयन विभाग सम्बन्धी लेखा परीक्षा प्रतिवेदन (सिविल), 1970 तथा विनियोग लेखे (सिविल), 1968-69 के बारे में 124वां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण)।

SHRI S. M. BANERJEE (Kanpur) : Sir, today is the last day of the session. Let him read it so, that some clarifications can be sought...(*Interruptions*).

(2) स्वास्थ्य विभाग सम्बन्धी लेखा-परीक्षा प्रतिवेदन (सिविल), 1970 तथा विनियोग लेखे (सिविल), 1968-69 के बारे में 125वां प्रतिवेदन हिन्दी तथा अंग्रेजी संस्करण)।

SHRI K. C. PANT) : Sir, I beg to lay a statement on the review of policy regarding Delhi Police personnel who participated in the agitation in April, 1970. [*Placed in Library. See No. LT-4637/70.*]

15.15½ hrs.

STATEMENT RE : M. V. 'MAHAJAGMITRA'

PETITION RE : PAY SCALES OF TEACHERS OF DELHI

SHRI KANWAR LAL GUPTA (Delhi Sadar) : I beg to present a petition signed by Shri D. D. Saxena, General Secretary, Delhi Adhyapak Parishad, and others regarding pay scales of teachers of Delhi.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : On behalf of Shri Iqbal Singh, I beg to lay a statement regarding Indian cargo vessel m. v. 'Mahajagmitra' missing from the 12th November, 1970 in the Bay of Bengal during the recent cyclone which hit East Pakistan. [*Placed in Library. See No. LT-4638/70.*]